

#### **DDA housing scam**

1467. SHRI VARINDER SINGH BAJWA: Will the Minister of URBAN DEVELOPMENT be pleased to refer to answer to Unstarred Question 1151 given in the Rajya Sabha on 26th February, 2009 and state:

- (a) whether investigations into the DDA housing scam, 2008 have since been completed;
- (b) if so, the number of dwelling units with details which can now be allotted to new applicants and by when a decision in the matter is likely to be taken; and
- (c) if not, by when the investigations are likely to be completed?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA RAY): (a) The Economic Offences Wing (EOW) of Delhi Police, which has registered a FIR Case No. 02/09 dated 09.01.2009 regarding the alleged irregularities in the DDA Housing Scheme, 2008 has informed that so far a total of 8 accused have been arrested. The investigation has revealed that these accused persons had fraudulently filed the application forms in SC/ST and General Categories in the names of various applicants to corner maximum flats for their illegal gains. Two charge sheets have been filed in the case against six accused persons. The third charge sheet is expected to be filed against the remaining two accused on or before 26.07.2009. Investigation is continuing to probe the role and involvement of other suspected persons and expert opinion on some exhibits sent for analysis is awaited.

(b) A decision on issuing demand-cum-allotment letters will be taken on receipt of investigation report of EOW.

(c) The EOW has also stated that investigation of the case is being conducted on a day-to-day basis to complete the same expeditiously.

#### **Extension of Delhi Metro to Ghaziabad**

1468. SHRI VARINDER SINGH BAJWA: Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether there is any proposal to extend Delhi Metro Line III upto CISF complex on N.H. 24 in Indirapuram area of Ghaziabad in Uttar Pradesh;
- (b) if so, whether the project is likely to be completed before 2010 Commonwealth Games; and
- (c) whether Uttar Pradesh Government has paid its share of project cost for the extension of line in its territory?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA RAY): (a) No such proposal has been received from Government of Uttar Pradesh.

(b) and (c) Do not arise.